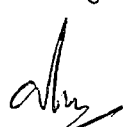


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No.

Heta & Ors.

Versus U.O. 9 & Ors.

Date of Order	Orders
14-11-2000	Mr. Shiv Kumar, Counsel for the petitioner Mr. T.P. Sharma, Counsel for the respondents The learned counsel for the petitioner submits that the petitioner has already got the relief in terms of the order of this Tribunal, and as such he does not press this Contempt Petition. By recording his statement, the Contempt petition is dismissed. Notices issued are discharged.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (B. S. RAIKOTE) Vice Chairman copy sent to applicant vide <u>3561</u> dated <u>23/11/2000</u>